

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

5. C.P.(IB)-1048(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: IIFL Finance Limited

V/s.

Mayur Suchak.

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**Hearing Through: VC and Physical (Hybrid) Mode**

Adv. Shantanu Ray i/b Merki Chambers, Counsel for the Petitioner is present.

List this matter on **01.02.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)